

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2267
ANSWERED ON:07.12.2011
REVISION OF PAY AND CADRES
Meghwal Shri Bharat Ram; Singh Shri Dushyant

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government has issued any guidelines(2006-2011) to the State Governments to revise pay scales of university and college teachers;
- (b) if so, the details thereof;
- (c) whether the Union Government has received proposals from various State Governments including Rajasthan for revision of pay of teachers and equivalent cadres in universities and colleges following the revisions of pay scales of Central Government Employees on the recommendations of the 6th Pay Commission;
- (d) if so, the details thereof, State-wise and proposal-wise;
- (e) whether the Union Government has agreed to give 80 percent of the additional expenditure to be incurred by the State Government;
- (f) if so, whether the Government has released any amount as its share to State Governments including Rajasthan;
- (g) if so, the details thereof, State-wise; and
- (h) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) & (b) Yes Sir. A scheme for revision of pay of teachers and equivalent cadres in all the Central Universities and Colleges thereunder and the Institutions Deemed to be Universities whose maintenance expenditure is met by the UGC has been notified on 31.12.2008 by the Central Government which is available on the Ministry's website at <http://www.education.nic.in/uhe/Teacher-payscale.pdf> This scheme is essentially for teachers in Central Educational Institutions, but can be extended to Universities, Colleges and other higher educational institutions coming under the purview of the State Government provided the State Government adopts and implements the Scheme as a composite scheme including adoption of the enhanced age of superannuation to 65 years.

(c) Yes, Sir.

(d) Proposals have been received from Andhra Pradesh, Arunachal Pradesh, Bihar, Chhatisgarh, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Mizoram, Nagaland, Orissa, Punjab, Rajasthan, Tripura, Uttar Pradesh and West Bengal. No proposal has been received from Assam, Kerala, Manipur, Meghalaya, Sikkim, Tamil Nadu and Uttarakhand.

(e) to (h) None of the State Governments have so far fulfilled all the conditions of the scheme mentioned in para (a) above. Therefore no amount has been released to any state till today.